

**GOVERNMENT OF INDIA
AGRICULTURE
LOK SABHA**

UNSTARRED QUESTION NO:1825
ANSWERED ON:05.12.2005
REBATE ON HSD OIL
Manoj Dr. K.S.

Will the Minister of AGRICULTURE be pleased to state:

- (a) whether the Union Government has given rebate on High Speed Diesel (HSD) oil used by mechanized fishing vessels;
- (b) if so, the details thereof;
- (c) whether the Government of Kerala has submitted any project proposal under the scheme;
- (d) if so, whether the Union Government has accorded its approval to the proposal;
- (e) if so, the details thereof and the amount released for the purpose; and
- (f) if not, the time by which it is likely to be approved?

Answer

THE MINISTER OF STATE IN THE MINISTRY OF AGRICULTURE (SHRI TASLIMUDDIN)

(a): Yes, Sir.

(b): As per Annexure.

(c)to(e): The proposal submitted by Government of Kerala for Fishermen Development Rebate on HSD oil has been considered by the Government and sanctioned an amount of Rs.200 lakhs.

(f): Does not arise.

ANNEXURE

Reply to Part (b) of the Lok Sabha Unstarred Question No.1825

Funds released for Fishermen Development Rebate on High Speed Diesel (HSD) Oil

(Rs. In lakhs)

Sl. No. State /UT Government Funds Released

2004-05 2005-06 (upto 30.11.2005)

1 Andhra Pradesh	90.00	60.00
2 Goa	64.34	60.00
3 Gujarat	815.00	500.00
4 Karnataka	728.00	400.00
5 Maharashtra	858.42	200.00
6 Orissa	300.00	0.00
7 Tamil Nadu	366.24	0.00
8 West Bengal	0.00	100.00
9 Kerala	0.00	200.00
10 Pondicherry	50.00	0.00
11 A&N Islands	0.00	0.00
12 Lakshadweep	14.00	0.00
13 Daman & Diu	125.00	50.00
14 NCDC	0.00	0.00
15 FSI	0.00	0.00

Total 3411.00 1570.00